

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6053  
ANSWERED ON:30.04.2015  
ROAD SAFETY AND TRANSPORT BILL  
Owaisi Shri Asaduddin;Reddy Shri Ch. Malla;Sreeramulu Shri B.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether certain States have raised objections on the provisions contained in the proposed Road Safety and Transport Bill, 2014;
- (b) if so, the details thereof along with the specific objections of respective States;
- (c) whether the Government has held consultations with the States and other stakeholders;
- (d) if so, the details thereof and if not, the reasons therefor ; and
- (e) the steps taken by the Government to protect the federal structure of the country?

**Answer**

THE MINISTRY OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (e) The Road Transport and Safety Bill, 2014 was circulated to all the State Governments/Union Territory Administrations for their views and suggestions. A number of State Governments have furnished their views/suggestions for consideration. All the views/suggestions from State Governments and other stake holders were considered to achieve a unanimous objective. The Bill has been discussed in consultation with stakeholders, including the concerned Central Governments Ministries/Departments/State Governments/ Union Territory Administrations and has been sent for approval of the Cabinet before being introduced in the Parliament.